## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 128/(MAH)/2009

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

Mr. Ajit Dugal

V/s.

M/s. Seema Hotels & Resort Limited

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME

DESIGNATION

SIGNATURE

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for Rappulch

CHERRANION KOMBA TONGALL

(EM- PIERSON) (150 + Cap p V d Ldd.

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CISD & Cap p v d Ldd.

## TCP No. 128/397-398/NCLT/MB/MAH/2009

The Counsel for the Petitioner as well as the Respondent are present.

**ORDER** 

At request of the parties on consent, list this matter on 22.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)